

AUGUST 2020
COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of August 2020									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Commercial Appellate Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of August 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Commercial Appellate Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of August 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Commercial Appellate Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of August 2020**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Commercial Appellate Court	Chennai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of August 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Commercial Appellate Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month of August 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Commercial Appellate Court	Chennai	OSA-154	M/S.WAN HAI LINES (SINGAPORE) P. LTD IC, HEE CHING ROAD, 25-1, TEEPAL TOWERS, SINGAPORE-089315 Vs TIONALE PTE LTD., 77, HIGH ST, 11-01/05 HIGH STREET PLAZA, SINGAPORE-179433 REP. BY ITS POA AGENT, MR.P. BARATHIRAJ & 8 OTHERS	P.GIRIDHARAN/ M/S. MENON	09.07.2020		05.08.2020	28 days	DISPOSED OF			
	Commercial Appellate Court	Chennai	OSA-155	M/S.WAN HAI LINES (SINGAPORE) PVT LTD IC, HEE CHING ROAD, 25-1, TEEPAL TOWERS, SINGAPORE Vs TIONALE PTE LTD., 77, HIGH ST, 11-01/05 HIGH ST PLAZA, SINGAPORE 179433 REP. BY ITS POWER OF ATTORNEY, AGENT MR.P. BARATHIRAJ & 8 OTHERS	P.GIRIDHARAN/ M/S. MENON	09.07.2020		05.08.2020	28 days	DISPOSED OF			

Form 7**Summary of Commercial Cases during the month of August 2020**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Commercial Appellate Court	Chennai	48	7	2	53

AUGUST 2020
COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of August 2020									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of August 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of August 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of August 2020**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of August 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month of August 2020**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11

AUGUST 2020
COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of August 2020									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	CS 176/2020	P1-H.Vasantha Kumar Vs. R1- Manikandan Chandran	1.M/S.KNS Law Chambers	9962516118	kaushiknsharma@gmail.com	28.07.2020	20.07.2020
2	Madras High Court	Chennai	CS 179/2020	P1- M/S.Nalli Chinnasami Chetty Vs. R1-K.Kandhsamy R2-K.Rani R3-K.Prakash R4-D.Jayashree R5- Nalli Kandasami Silk and Sarees	1.M/S.BFS Legal 2.P.V.Balasubramaniam 3.D.Ferdinand	8250839076	bala@bfslegal.in	31.07.2020	28.07.2020
3	Madras High Court	Chennai	CS 180/2020	P1-M/S.Sun Tv Network Ltd Vs. R1- I Vision Digital LLP	1.M/S.M.Sneha 2.M.A.Vimal Mohan 3. V.Dinesh Raja	9789375583	jr.advocateoffice@gmail.com	05.08.2020	03.08.2020
4	Madras High Court	Chennai	CS 181/2020	P1-M/S.Apex Laboratories Pvt.Ltd., Vs. R1- Mediveti Agro Vet India Nutritions	1.M/S.R.Sathish Kumar 2.G.Ramji 3.R.Gopika	9444047537	advathishkr@gmail.com	23.07.2020	15.07.2020
5	Madras High Court	Chennai	CS 182/2020	P1-M/S.Apex Laboratories Pvt.Ltd, Vs. R1-Apple Health Care R2- S.S. Health Care	1.M/S.R.Sathish Kumar 2.G.Ramji 3.R.Gopika	9444047537	advathishkr@gmail.com	23.07.2020	15.07.2020
6	Madras High Court	Chennai	CS 184/2020	P1-Sun Pahrmauetical Industries Limited Vs. R1- The Madras Pahrmaeuticals R2- Softgel Healthcare Pvt.Ltd.,	1.M/S.Rajesh Ramanathan 2.S.Sriraman 3.S.Diwakar	9884670187	diwakar@factumindia.law	04.08.2020	03.08.2020
7	Madras High Court	Chennai	CS 187/2020	P1-M/S. Sun TV network Ltd., Vs. R1-Sri Venkateswara Creations R2-M/S.Mango Mass Media Pvt.Ltd., R3-Star Suvarna	1. M/S.M.Sneha 2.M.A.Vimal Mohan 3.V.Dinesh Raja 4.V.Sathyanarayanan 5. Bharat Solanki	9789375583	jr.advocateoffice@gmail.com	17.08.2020	13.08.2020
8	Madras High Court	Chennai	CS 186/2020	P1-A.D.PadmaSingh Issac P2-M/S. Aachi Masala Foods (P) Ltd., Vs. R1- Aachi Call Drivers and Travels	1.M/S.C.Daniel 2.Gladys Daniel	9789980909	gladysdaniel@ymail.com	22.07.2020	15.07.2020
9	Madras High Court	Chennai	CS188/2020	P1-M/S.Kaleesuawri Refinery Pvt.Ltd., Vs. R1-Subarani Exports	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3. A.Murali 4. K.Sharath Kumar	9840669573	vijayan@absolutelegal.in	24.07.2020	14.07.2020

Form 1**List of cases e-filed/e-mail during the month of August 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
10	Madras High Court	Chennai	CS 189/2020	P1-Ink Pot Films Pvt.Ltd., Vs. R1- Bharath Sanchar Nigam Ltd., and 41 Respondents	1. M/S.Arun.C.Mohan 2. Vasundhara Arun 3.Brinda Mohan	9884194710	acm@mohanlaw.in	07.08.2020	06.08.2020
11	Madras High Court	Chennai	CS 190/2020	P1-Tirumala Milk Products Pvt.Ltd., Vs. R1- Swaraj India Industries R2- Fresh N Natural Dairy Farms (P) Ltd., R3-Suresh Dnyanobaraokute	1.P.V.Balasubramaniam 2. G.Abraham Prabhu 3.Vijay Gurudass	8250839076	bala@bfslegal.in	14.08.2020	12.08.2020
12	Madras High Court	Chennai	CS 193/2020	P1-P.Changaiah Vs. R1-J.Sahish Kumar R2- Ravi Prasad Films Lab Pvt.Ltd., R3- Jaswant Chand R4- Real Image Media Technologies Pvt.Ltd.,	1.M/S.P.L. Narayanan	9940057243	plnbarrister@gmail.com	24.08.2020	14.08.2020
13	Madras High Court	Chennai	CS 194/2020	P1- Jaswant Chand Bandari Vs. R1- J.Sathsih Kumar R2-Karur Vysya Bank R3-M/S.Ravi Prasad Film Labs Pvt.Ltd.,	1.M/S.Surana and Surana 2.G.Kalyan Jhabakh	9962390000	ssia.lit.ef@gmail.com	24.08.2020	19.08.2020

Form 2

List of cases in which e-payment of Court fees was made during the month of August 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS 176/2020	P1-H.Vasantha Kumar Vs. R1-Manikandan Chandran	1.M/S.KNS Law Chambers	28.07.2020	20.07.2020
2	Madras High Court	Chennai	CS 179/2020	P1- M/S.Nalli Chinnasami Chetty Vs. R1- K.Kandhasamy R2-K.Rani R3-K.Prakash R4- D.Jayashree R5- Nalli Kandasami Silk and Sarees	1.M/S.BFS Legal 2.P.V.Balasubramaniam 3.D.Ferdinand	31.07.2020	28.07.2020
3	Madras High Court	Chennai	CS 180/2020	P1-M/S.Sun Tv Network Ltd Vs. R1- I Vision Digital LLP	1.M/S.M.Sneha 2.M.A.Vimal Mohan 3. V.Dinesh Raja	05.08.2020	03.08.2020
4	Madras High Court	Chennai	CS 181/2020	P1-M/S.Apex Laboratories Pvt.Ltd., Vs. R1- Mediveti Agro Vet India Nutritions	1.M/S.R.Sathish Kumar 2.G.Ramji 3.R.Gopika	23.07.2020	15.07.2020
5	Madras High Court	Chennai	CS 182/2020	P1-M/S.Apex Laboratories Pvt.Ltd, Vs. R1-Apple Health Care R2- S.S. Health Care	1.M/S.R.Sathish Kumar 2.G.Ramji 3.R.Gopika	23.07.2020	15.07.2020
6	Madras High Court	Chennai	CS 184/2020	P1-Sun Pahrmauetical Industries Limited Vs. R1- The Madras Pahrmaeuticals R2- Softgel Healthcare Pvt.Ltd.,	1.M/S.Rajesh Ramanathan 2.S.Sriraman 3.S.Diwakar	04.08.2020	03.08.2020
7	Madras High Court	Chennai	CS 187/2020	P1-M/S. Sun TV network Ltd., Vs. R1-Sri Venkateswara Creations R2- M/S.Mango Mass Media Pvt.Ltd., R3-Star Suvarna	1. M/S.M.Sneha 2.M.A.Vimal Mohan 3.V.Dinesh Raja 4.V.Sathyanarayanan 5. Bharat Solanki	17.08.2020	13.08.2020
8	Madras High Court	Chennai	CS 186/2020	P1-A.D.PadmaSingh Issac P2-M/S. Aachi Masala Foods (P) Ltd., Vs. R1-Aachi Call Drivers and Travels	1.M/S.C.Daniel 2.Gladys Daniel	22.07.2020	15.07.2020
9	Madras High Court	Chennai	CS188/2020	P1-M/S.Kaleesuawri Refinery Pvt.Ltd., Vs. R1-Subarani Exports	1.M/S.Vijayan Subramanian 2.M.V.Bhaskar 3. A.Murali 4. K.Sharath Kumar	24.07.2020	14.07.2020
10	Madras High Court	Chennai	CS 189/2020	P1-Ink Pot Films Pvt.Ltd., Vs. R1- Bharath Sanchar Nigam Ltd., and 41 Respondents	1. M/S.Arun.C.Mohan 2. Vasundhara Arun 3.Brinda Mohan	07.08.2020	06.08.2020
11	Madras High Court	Chennai	CS 190/2020	P1-Tirumala Milk Products Pvt.Ltd., Vs. R1- Swaraj India Industries R2-Fresh N Natural Diary Farms (P) Ltd., R3-Suresh Dnyanobarao Kute	1.P.V.Balasubramaniam 2. G.Abraham Prabhu 3.Vijay Gurudass	14.08.2020	12.08.2020
12	Madras High Court	Chennai	CS 193/2020	P1-P.Changaiah Vs. R1-J.Sahish Kumar R2- Ravi Prasad Films Lab Pvt.Ltd., R3- Jaswant Chand R4-Real Image Media Technologies Pvt.Ltd.,	1.M/S.P.L. Narayanan	24.08.2020	14.08.2020
13	Madras High Court	Chennai	CS 194/2020	P1- Jaswant Chand Bandari Vs. R1-J.Sathsih Kumar R2-Karur Vysya Bank R3-M/S.Ravi Prasad Film Labs Pvt.Ltd.,	1.M/S.Surana and Surana 2.G.Kalyan Jhabakh	24.08.2020	19.08.2020

Form 3**List of cases in which Electronic Service of Process has taken place during the month of August 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of August 2020**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	Commercial		Civil Suit	374

Form 5

List of cases in which Case Management Hearing was held during the month of August 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madras High Court	Chennai	CS 148/2015	P1- M/S.Gupta Hair Products (P) P2-M/S.Quindao Jifa Imp & Exp Vs. R1-M/S.United India Insurance Co.	1.M/S.S.Vasudevan 2. K.Krishnaswamy 3.Abdul Qudhose	26.02.2015	04.08.2020
2	Madras High Court	Chennai	CS 150/2015	P1- M/S.Gupta Enterprises P2-M/S.Quindao Jifa Imp & Exp Vs. R1-M/S.United India Insurance Co.	1.M/S.S.Vasudevan 2. K.Krishnaswamy VS. 1.M/S.Nageswaran and Amp Narichania	26.02.2015	04.08.2020
3	Madras High Court	Chennai	CS 921/2017	P1- M/S.Novex Communications Vs. R1- GRT Hotels and Resorts Pvt.Ltd., R2-Hotel GRT Grand Chennai	1.M/S.BFS Legal 2.P.V.Balasubramaniam 3.D.Ferdinand Vs. 1.M/S.K.Senthil Kumar 2.L.Muniswamy 3.A.Manikandan	28.11.2017	13.08.2020
4	Madras High Court	Chennai	CS 786/2018	P1- Techbio Solutions Rep By its Director Mr.Vishnu Vs. R1-Raja Mehra R2- Vijay Mehra R3- Agmera Pvt.Ltd., R4- Agma Ltd.,	1.M/S.Nithyaesh Natraj Vs. 1.M/S.R.Parthsarathy 2.Rahul Balaji 3.Madhan Babu	22.11.2018	17.08.2020
5	Madras High Court	Chennai	CS 451/2013	P1-A.R.Safiullah Vs. R1- Sri Ayyappan Fine Arts R2- Sri Mahasakthi Plastics R3-Saro Marketing R4- Om Murugan Screen	1.M/s.A.A.Mohan 2.Brinda Mohan 3.S.Suba Shiny VS. 1.M/S.Ram & Rajan Asso. 2.T.K.Ram Kumar 3.R.S.Varadarajan	08.07.2013	18.08.2020
6	Madras High Court	Chennai	CS 571/2013	P1- Syed Labs Ltd., Vs. R1- Mr.Alla Venkata Reddy R2-Lee Pharma Ltd.,	1.Brinda Mohan 2.S.Suba Shiny 3.S.Diwakar Vs. 1.M/S.Yogesh Kannadasan 2.N.Siva Bharathi 3.B.Karthik	27.08.2013	18.08.2020
7	Madras High Court	Chennai	CS 366/2016	P1-M/S.R.K.M. Power Gen Private Vs. R1-Jai Balaji Industries Ltd.,	1. M/S. S.Ramachandran 2.T.Sudhanraj 3.7 Law Chambers HCT Vs. 1.M/S. K.V.Shnamuganathan 2.V.Vaijayanthimala 3. R.M.D.Nazarullah	29.06.2016	24.08.2020
8	Madras High Court	Chennai	CS 518/2016	P1- M/S. Green Media Designs Vs. R1-M/S.Vijaya Bhargavi R2- M/S.Real Image Media R3- M/S.Gemini Colour Laboratory	1.M/S. Chennai Law Asso. 2.M.L.Joseph 3. K.Subashini Suresh Vs. 1.M/S.AAV Partners	04.08.2016	26.08.2020
9	Madras High Court	Chennai	CS 444/2017	P1- M/S.Thiruvannamalai Pothys Vs. R1-The United India Insurance R2- United India Insurance Company R3- The Bank of Baroda	1.M/S. S.Santhanaraman 2.M.R.Siva Kumar Vs. 1.M/S.Nageswaran & Narichania 2.V.Sundararaman 3.M/S.P.V Ramachandran	--	31.08.2020

Form 6

Contested commercial cases disposed during the month of August 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS 725/2019	P1- Pushkara Mallikarjunaiah Vs. R1- Bharath Sanchar Nigam Ltd and 41 Respondents	1.M/S.Arun C.Mohan 2.Vasundhara Arun 3.Brinda Mohan Vs. 1.M/S.A.M.Venkata Krishnan 2.R.Nithyanandan	--	_	06.08.2020	_	Withdrawn Dismissed	_	_	_
2	Madras High Court	Chennai	CS 727/2019	P1-Viacom 18 Media Pvt.Ltd Vs. R1- Bharath Sanchar Nigam Ltd. And 41 Respondents	1.M/S.Arun C.Mohan 2.Vasundhara Arun 3.Brinda Mohan Vs. 1.M/S.Shivakumar and Suresh	--	_	06.08.2020	_	Withdrawn Dismissed	_	_	_
3	Madras High Court	Chennai	CS 28/2019	P1-Hatsun Agro Product Ltd., Vs. R1- British Biologicals- The Protein People	1.M/S.Surana & Surana 2.G.Kalyan Jhabakh Vs. 1.M/S.R. Karthikeyan 2.R.Bharanidharan	08.01.2019	_	13.08.2020	_	Withdrawn Dismissed	_	_	_
4	Madras High Court	Chennai	CS 455/2019	P1-Exxon Mobil Corporation Vs. R1- Exxon Biosciences Pvt.Ltd., R2- Cood Domain Registry	1.M/S R.Palaniandavan 2.G.Raj Kumar 3.S.Manisha Bohra Vs. 1.M/S.R.Sathish Kumar 2.Babu Rangasamy	29.07.2019	_	14.08.2020	_	Decreed	_	_	_
5	Madras High Court	Chennai	CS 22/2018	P1- EROS International Media Ltd., Vs. R1- Bharath	1.M/S.Arun C. Mohan 2.Brinda Mohan 3.	10.01.2018	_	17.08.2020	_	Withdrawn Dismissed	_	_	_

Form 6

Contested commercial cases disposed during the month of August 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				Sanchar Nigam Ltd., and 41 Respondents	R.Prashanthi Vs. 1.M/S.K. Venkatesan 2.K.Prahalad Bhat 3.V.Vedachalam								
6	Madras High Court	Chennai	CS 167/2020	P1- A.D.Padma Singh Isaac P2- Aachi Masala Foods (P) Ltd., P3-M/S.Heavenly Foods (P) Ltd., Vs. R1-Namma Aachi Mess	1. M/S.C.Daniel 2. Gladys Daniel Vs. 1.M/S.MCGAN Law Firm	23.07.2020	-	18.08.2020	-	Decree in Terms of MOC	-	-	-
7	Madras High Court	Chennai	CS 355/2011	P1-Kemin Industries South Asia Pvt.Ltd, Vs. R1-Pioneer Feeds and Poultry R2-Sri V.Leela Krishnan	1.Mr.R.Anish Kumar 2.Abraham Markos Vs. 1.Pionyeer Feeds and Poultr Products Pvt.Ltd., 2.V.Leela Krishnan	28.04.2011	-	31.08.2020	-	Decreed with Cost	-	-	-

Form 7**Summary of Commercial Cases during the month of August 2020**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Commercial Court	Chennai	1080	18	7	1091